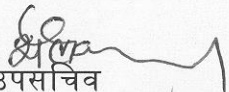


**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR  
CAUSE LIST 28.04.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Shri Mali Ram Pareek , Advocate	S.B.Civil Misc.Appeal No.1600/2008,Shiv KumarV/s Smt.Veena	Mr.Rakesh Arora	Mr.A.K.Rajvanshy
2	Shri Mali Ram Pareek , Advocate	S.B.Civil Misc.Appeal No.138/2011,Vijay MehtaV/s Smt.Nirmala Mehta	Mr.Anuj Sahlot & Arun Dadich	Mr.Shambhoo Singh.
3	Shri Aksay Dave ,Advocate	S.B.Civil First Appeal No.21/2016,Sohan lal & Ors.V/s Kailash Chandra	Mr.Sandeep Sarupira	Dr.Sachin Acharya & Raksh Chotiya
4	Shri Dhanpat Choudhary,Advocate	S.B.Civil Misc.Appeal 141/2006,Madan lal V/s Smt.Babli	Mr.Vinod Bandu	Mr.Dron Kaushik
5	Shri Dhanpat Choudhary,Advocate	S.B.Civil Misc.Appeal 49/2016,Manisha V/s Mukesh	Mr.Farzand Ali	Mr.....
6	Shri B.S.Sandhu,Advocate	S.B.CivilSecond Appeal 28/2009,Khangar Singh v/s Hanzarimal & Ors.	Mr.Sanjeev Johari	Mr.Manjul Shrimali

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1	Shri Abdul Aziz Khan,Advocate	S.B.Civil Misc Appeal No.1360/2005, RajedraKumar Dangi V/sSmt.Shashi Devi Dangi	Mr.Vishwajeet Joshi	Mr.....
2	Shri Manak lal Chandal,Advocate	S.B.Civil Misc Appeal No.1957/2011,Anil V/s Ekta	MR.Harish Singh & Mainish Pitaliya	Mr.....
3	Shri Dhanpat Choudhary,Advocate	S.B.Civil Misc Appeal No.1151/2007, Pawan kumar v/s Renu	MrDhirendra Singh	Mr.....
4	Shri Dhanpat Choudhary,Advocate	S.B.Civil Misc Appeal No.1947/2007, DharmednraKumar Sharma v/s RenuDevi	Mr.Sanjay Nahar	Mr.....
5	Shri Manak lal Chandal,Advocate	S.B.Civil Misc Appeal No.372/2008,Smt.Rek lha V/s Suresh	Mr.K.R.Bhati	Mr.N.K.Rastogi

  
 उपसचिव  
 राज.राज्य विधिक सेवा प्राधिकरण,  
 जोधपुर